

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI C. K. CHANDRAPAN: I introduce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Substitution of article 16 and amendment of article 320, etc.)

श्री मधु लिमये (बांका) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमये : उपायक महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

15.34 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 37, 45 etc.)

श्री मधु लिमये (बांका) : उपाध्यक्ष महोदय मैं प्रस्ताव करता हूँ कि भारत के संविधान

का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

श्री मधु लिमये : उपाध्यक्ष महोदय, मैं विधेयक को पुरःस्थापित करता हूँ।

15.35 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 24 and 326)

श्री मधु लिमये (बांका) : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ।

15.35½ hrs.

CANTONMENTS (AMENDMENT)
BILL*

(Amendment of section 13, omission of section 14 etc.)

श्री मधु लिमये (बांका) : मैं प्रस्ताव करता हूँ कि छावनी अधिनियम, 1924 का

*Published in Gazette of India dated 29-7-77.